

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO. †1397  
TO BE ANSWERED ON 12.02.2019**

**PROPOSALS FOR DEVELOPMENTAL WORKS**

**†1397. SHRI RAHUL KASWAN:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the number of proposals received by the Union Government from the State Government of Rajasthan regarding various projects and developmental works during the last three years along with the status of these proposals and the amount involved therein, proposal/project-wise;
- (b) the reasons for delay in sanctioning the said proposals along with the action taken to expedite the same;
- (c) whether any time-limit has been fixed in this regard and if so, the details thereof;
- (d) whether the developmental works get disrupted due to delay in disposal of the proposals; and
- (e) if so, the manner in which cost escalation in works is adjusted?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI VIJAY SAMPLA)**

- (a): Details of the proposals received from the State Government of Rajasthan during the last three years are at **Annexure**.
- (b) & (c): There is no delay in release of funds in respect of the proposal received complete in all respect. Processing and release of funds is a continuous process and no time-frame can be indicated.
- (d) & (e): The schemes of the Ministry are such that there is no occasion of obstruction or cost escalation.

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## Annexure

Statement referred to in reply to part (a) to the Lok Sabha Unstarred Question No.1397 by Shri Rahul Kaswan, MP regarding Proposal for Developmental Works.

Details of proposals received from the State Government of Rajasthan, Scheme-wise:

Sl. No.	Name of Scheme	Year	No. of Proposals received	No. of Proposals sanctioned	Amount Disbursed (Rs./Lakh)
1	Credit Based Schemes of National Scheduled Caste Finance Development Corporation (NSFDC).	2015-16	9	9	1330.28
		2016-17	13	13	2380.27
		2017-18	15	15	2719.66
		<b>Total</b>	<b>37</b>	<b>37</b>	<b>6430.21</b>
2	Credit Based Schemes of National Backward Classes Finance Development Corporation. (NBCFDC)	2015-16	*	*	0
		2016-17	*	*	14.00
		2017-18	*	*	265.00
		<b>Total</b>	<b>*</b>	<b>*</b>	<b>279.00</b>
3	Credit Based Schemes of National Safai Karmachari Finance Development Corporation. (NSKFDC)	2015-16	3	3	162.99
		2016-17	2	2	584.01
		2017-18	4	4	2125.50
		<b>Total</b>	<b>9</b>	<b>9</b>	<b>2872.50</b>
4	Special Central Assistance to Scheduled Caste Sub-Plan (SCA-SCSP)	2015-16	1	1	3438.30
		2016-17	1	1	1441.22
		2017-18	1	1	5683.00
		<b>Total</b>	<b>3</b>	<b>3</b>	<b>10562.52</b>
5.	Protection of Civil Rights Act, 1955 and Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989 PCR & PoA Act	2015-16	1	1	1775.00
		2016-17	1	1	1400.00
		2017-18	1	1	3070.69
		<b>Total</b>	<b>3</b>	<b>3</b>	<b>6245.69</b>
6	Integrated Programme for Senior Citizen (IPSRc)	2015-16	1	1	7.47
		2016-17	2	2	14.23
		2017-18	2	2	15.87
		<b>Total</b>	<b>5</b>	<b>5</b>	<b>37.57</b>
7	Assistance for the Prevention of Alcoholism and Substance (Drug) Abuse	2015-16	13	13	176.38
		2016-17	17	13	127.49
		2017-18	15	12	254.12
		<b>Total</b>	<b>45</b>	<b>38</b>	<b>557.99</b>
8	Deendayal Disabled Rehabilitation Scheme (DDRS)	2015-16	36	30	139.18
		2016-17	25	27#	136.12
		2017-18	27	26	188.63
		<b>Total</b>	<b>88</b>	<b>83</b>	<b>463.93</b>

\* No proposal is received from the State Government. Notional Allocation is made by NBCFDC and amount is disbursed accordingly.

# These numbers include carried forward proposals of the previous years also.